

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

216. IA/4175/2023 IA/5361/2023 IA/4075/2023 C.P. (IB)/155(MB)2022

**IN THE MATTER OF**

Piramal Capital & Housing Finance Limited ... Petitioner

Vs

Sumer Buildcorp Private Limited ... Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 30.04.2024**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Petitioner: Adv. Ryan D'Souza (VC)

For the Applicant

IA/5361/2023: Adv. Arpit Solanki (VC)

IA/4175/2023: Adv. Nasrin Shaikh (VC)

For the Respondent

IA/5361/2023: Adv. Siddharth Bafna (VC)

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**ORDER**

On the request of the Counsel for the Petitioner, adjourned to **20.06.2024.**

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
REETA KOHLI  
Member(Judicial)

/Ziyaul/